

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 202
CP(CAA) No. 01/230-232/JPR/2023
Connected with
CA(CAA) No. 08/230-232/JPR/2021
Under Section 230-232 of
Companies Act, 2013

In the matter of:

Synergy Security Solutions Pvt. Ltd.

... Transferor Company

With

Vedant Synergy Pvt. Ltd.

... Transferee Company

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. MANOJ KUMAR DUBEY, TECHNICAL MEMBER**


Present Through Video Conferencing: -


For the Applicant : Sandeep Kumar Jain, PCS
For the RoC : Pooja Singh, JTA

ORDER

Heard Mr. Sandeep Kumar Jain, PCS appearing on behalf of the Applicant.

Ms. Pooja Singh, JTA appearing on behalf of the RoC. Submissions heard. Order is reserved.


(Manoj Kumar Dubey)
Technical Member


(Deep Chandra Joshi)
Judicial Member

May 22, 2023